

Reservation Quota at Bombay-Nagpur Route

5502. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the quota available at Jalam, Nandura and Malkapur stations in Buldana district on Bombay-Nagpur route is much less as compared to the demand;

(b) if so, whether the Government have any plan to increase the quota at these stations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The reservation quota available in various trains at these station is adequate except at Nandura and Malkapur by 7339 Dn Dadar-Nagpur Sewagram Express and at Malkapur by 1006 Up Nagpur-Bombay Vidharbha Express trains.

(b) and (c) The reservation quota of 2 second class berths at Nandura by 7339 Dn Dadar-Nagpur Sewagram express has been increased to 4 berths by 7339 Dn Dadar-Nagpur Sewagram Express and 1 First Class berth by 1006 Up Nagpur-Bombay Vidharbha Express trains from a suitable date is also being allotted to Malkapur Station.

Overbridge at Nandura-Jalgaon Railway Crossing

5503. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct an over-bridge at the Nandura-Jalgaon Jamod railway crossing on Bombay-Nagpur section in view of traffic congestion there;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) The Railway has not so far received from the State Government any proposal for the facility.

Transfer of Officials in Northern Railway

5504. SHRI BHEEM SINGH PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the criteria for transfer of non-gazetted staff in Northern Railway;

(b) the details of employees who are working on the sensitive posts beyond their tenure of three or four years in Mechanical, personnel, Accounts, Commercial and Stores branches of the Northern Railway Headquarters as well as in the Division offices; and

(c) the reasons for not transferring them so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Railway employees including employees in northern railway are liable to be transferred in the exigency of service. Besides employees holding sensitive posts and frequently coming into contact with public and/or contractors/suppliers etc. are to be transferred every four years.

Transfers on request (in recruitment grades only) are also considered based on priority of registration subject to availability of vacancies and administrative convenience. In addition Mutual transfers are also considered, whenever feasible.

(b) and (c). Information is being collected and will be laid on the table of the Sabha.